

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 2356
ANSWERED ON – 12/03/2026

PENDING CASES UNDER FTSCs

2356 SHRI PRAKASH CHIK BARAIK:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the year-wise number of pending cases under Fast Track special Courts (FTSCs) during the last five years; and
(b) the year-wise number of cases disposed during that period?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): As per the information made available by the High Courts, the year-wise number of cases disposed and pending in Fast Track special Courts (FTSCs) during last five years are as under:

Calendar Year	Cases Disposed during the year (Jan. – Dec.)	Pending Cases at the end of the year
2021	36,470	1,84,943
2022	64,053	1,98,208
2023	76,349	2,02,175
2024	85,595	2,04,122
2025	66,500	2,45,579
